## F.No.01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.02.2018

## ORDER NO. 27 of 2018

Hon'ble President is pleased to modify the sitting notified vide order no. 137/2016 for CESTAT Chandigarh to the extent indicated below:-

		MODIL ACCIONED
COURT	PERIOD	WORK ASSIGNED
Hon'ble President, Hon'ble Shri Ashok Jindal, Member (J) and	On 05.03.2018	Larger Bench matters
Hon'ble Shri B. Ravichandran, Member (Technical)	i i	
Hon'ble President and Hon'ble Shri Devender Singh, Member (Technical)	On 5.3.2018 (After the larger bench matters are over)	All Division Bench matters
Hon'ble President and Hon'ble Shri B. Ravichandran, Member (Technical)	From 6.3.2018 to 09.03.2018	Division Bench matters covered under the Central Excise notification no. 56/2002-C.E dated 14.11.2002 and other Division Bench matters.
Hon'ble Shri Ashok Jindal, Member (Judicial)	On 5.3.2018(After the larger bench matters are over)	Single Member Bench matters, as notified.
Hon'ble Shri B. Ravichandran, Member (T)	From 05.3.2018 to 09.03.2018 (After the Larger Bench/ Division Bench matters are over, as the case may be)	Difference of opinion matters.
Hon'ble Shri Devender Singh, Member (Technical)		Single Member Bench matters, as notified.

## Note:

- On 05.03.2018, the original benches will resume after the Larger Bench matters are
- Whenever any Member of a Division Bench is un-available, the other Member of 2. that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)

Registrar

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Dy. Registrar